

Funds allocated, released and spent for disaster management

*97. SHRI D.P. TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of funds allocated, released and spent for disaster management during the last two years and the current year, so far;

(b) whether Government would equip disaster management authority with latest and appropriate equipments in view of its failure during Odisha and Andhra Pradesh disasters; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Allocation and release of funds from the National Disaster Response Fund and the State Disaster Response Fund during 2011-12 to 2013-14 are given at Statement-I to III (*See below*).

- State-wise allocation/release and utilization of funds under the scheme for strengthening of fire and emergency services is given at Statement-IV (*See below*).
- State-wise allocation/release and utilization of funds under the scheme for Revamping of Civil Defence setup in the Country is given at Statement-V (*See below*).
- Allocation and release of funds for capacity building in last three years as per the award of the 13th Finance Commission are given at Statement-VI (*See below*).
- Besides the above, the 13th Finance Commission has also allocated state specific grants to 7 States namely Andhra Pradesh, Uttar Pradesh (Only for Varanasi), Haryana, Tripura, Odisha, Mizoram and West Bengal for upgradation of fire services in these States. State-wise details are as under:

(Rs. in crore)

Name of State	Amount released					Total
	Total allocation	2010-11	2011-12	2012-13	2013-14 (upto November 2013)	
1	2	3	4	5	6	7
Andhra Pradesh	17.00	-	4.35	4.35	4.35	13.05

1	2	3	4	5	6	7
Uttar Pradesh (only for Varanasi)	20.00	-	5.00	-	-	5.00
Haryana	100.00	-	25.00	25.00	25.00	75.00
Tripura	15.00	-	9.04	3.18	2.78	15.00
Odisha	150.00	-	37.50	37.50	37.50	112.50
Mizoram	20.00	-	6.00	-	-	6.00
West Bengal	150.00	-	37.50	-	-	37.50
TOTAL	472.00	-	-	-	-	264.05

(b) and (c) As per the Disaster Management Act, 2005, the National Disaster Management Authority (NDMA) has the responsibility for laying down policies, plans and guidelines for disaster management for ensuring timely and effective response to disaster(s). However, it is the National Disaster Response Force (NDRF), created under the National Disaster Management Act and working under the general superintendence of NDMA, that has the specialized equipments such as search and rescue equipments for collapsed structures, water rescue equipments including boats, and equipments for dealing with chemical, biological, radiological and nuclear events. The modernization and upgradation of the equipments is a continuous process. There was no failure on the part of either the Central or the State Governments in the recent disasters in Andhra Pradesh and Odisha, caused by cyclones 'Phailin' and 'Helen' during the months of October and November, 2013. In fact, the performance was creditable more than 11.00 lakh persons in Odisha and over 1.00 lakh persons in Andhra Pradesh were evacuated to safe places in the shortest possible time notwithstanding extremely hostile weather condition during these disasters.

*Statement-I**Allocation and Release of Funds from SDRF/NDRF during 2011-2012*

		As on 30.03.2012 (Rs. in crore)					
Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from
		Central Share	State Share	Total	1st installment	2nd Installment	NDRF
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	400.71	133.57	534.28	100.355#	200.355	643.39 (257.61+385.78)
2.	Arunachal Pradesh	34.72	3.86	38.58	17.36	17.36	-
3.	Assam	249.26	27.70	276.96	124.63	-	-
4.	Bihar	263.41	87.80	351.21	131.705	131.705	-
5.	Chhattisgarh	119.17	39.72	158.89	116.330@	-	-
6.	Goa	2.33	0.78	3.11	2.275@	-	-
7.	Gujarat	395.42	131.81	527.23	197.71	197.71	-
8.	Haryana	151.91	50.64	202.55	72.34@	-	-

9.	Himachal Pradesh	123.57	13.73	137.30	61.785	61.785	42.91
10.	Jammu and Kashmir	162.97	18.11	181.08	-	-	-
11.	Jharkhand	204.32	68.10	272.42	102.16	102.16	-
12.	Karnataka	126.76	42.25	169.01	63.38	63.38	70.23
13.	Kerala	103.22	34.41	137.63	51.61	51.61	109.69
14.	Madhya Pradesh	309.29	103.10	412.39	77.3225#	154.645	-
15.	Maharashtra	348.62	116.20	464.82	140.32	-	-
16.	Manipur	6.82	0.76	7.58	6.66@	-	-
17.	Meghalaya	13.84	1.54	15.38	13.52@	-	-
18.	Mizoram	8.08	0.90	8.98	7.89@	-	-
19.	Nagaland	4.70	0.52	5.22	-	-	-
20.	Odisha	308.37	102.79	411.16	154.19	154.185	678.65
21.	Punjab	175.55	58.52	234.07	171.37@	-	-
22.	Rajasthan	473.02	157.67	630.69	461.76@	236.51	-
23.	Sikkim	21.50	2.39	23.89	20.99@	10.75	200.38
							(50.00 \$ +150.38)

Written Answers to

[11 December, 2013]

Starred Questions

1	2	3	4	5	6	7	8
24.	Tamil Nadu	231.15	77.05	308.20	115.575	115.575	523.977 (500.00 * + 23.977)
25.	Tripura	18.25	2.03	20.28	17.815@	9.125	-
26.	Uttar Pradesh	303.50	101.16	404.66	151.75	151.75	189.69
27.	Uttarakhand	111.19	12.35	123.54	-	-	-
28.	West Bengal	240.05	80.02	320.07	120.025	120.025	-
TOTAL		4911.70	1469.48	6381.18	2500.83	1778.63	2458.92

SDRF share released earlier, in advance, during 2010-11 for 2011-12.

* SDRF share released, in advance, during 2011-12 for 2012-13.

@ Includes arrears of central share for the year 2010-11.

\$ Released 'on account' basis.

Note:- Balance and 1st installment of Centre's share of SDRF for the years 2010-11 and 2011-12 has not been released for non-submission of requisite confirmations and supporting documents by the State Government as mentioned in para 11 of the guidelines [viz; submission of utilization certificate, constitution of State Executive Committee (SEC), Annual report and creation of SDRF duly certified by the AG (A&E) of State etc.].

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Written Answers to

[RAJYA SABHA]

Starred Questions

Statement-II

Allocation and Release of Funds from SDRF/NDRF during 2012-2013

As on 31.03.2013

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from
		Central Share	State Share	Total	1st installment	2nd Installment	NDRF
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	420.74	140.25	560.99	210.37	210.37	-
2.	Arunachal Pradesh	36.46	4.05	40.51	18.23	18.23	100.44
3.	Assam	261.73	29.08	290.81	255.495 @	199.50 (130.865+68.64*)	45.00 \$
4.	Bihar	276.58	92.19	368.77	138.29	138.29	-
5.	Chhattisgarh	125.12	41.71	166.83	122.145@	-	-
6.	Goa	2.45	0.82	3.27	1.165 @	-	-
7.	Gujarat	415.19	138.40	553.59	207.595	207.595	-
8.	Haryana	159.51	53.17	212.68	75.95 @	-	-

Written Answers to

[11 December, 2013]

Starred Questions

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1	2	3	4	5	6	7	8	30
9.	Himachal Pradesh	129.75	14.42	144.17	64.875	64.875	45.98	Written Answers to [RAJYA SABHA]
10.	Jammu and Kashmir	171.12	19.01	190.13	77.605 @	-	-	
11.	Jharkhand	214.53	71.51	286.04	107.265	107.265	-	
12.	Karnataka	133.10	44.36	177.46	66.55	66.55	679.54 (282.35+397.19)	
13.	Kerala	108.38	36.13	144.51	54.19	46.49	34.27	
14.	Madhya Pradesh	324.76	108.25	433.01	162.38	162.38	-	
15.	Maharashtra	366.05	122.01	488.06	357.33 @	-	1824.52 (574.71+447.96 + 801.85)	
16.	Manipur	7.16	0.80	7.96	6.99 @	3.58	-	Starred Questions
17.	Meghalaya	14.54	1.61	16.15	14.19 @	-	-	
18.	Mizoram	8.49	0.94	9.43	8.30 @	-	-	
19.	Nagaland	4.93	0.55	5.48	9.405 @	2.465	-	
20.	Odisha	323.79	107.93	431.72	161.895	161.895	6.19	

21.	Punjab	184.33	61.44	245.77	179.94 @	92.165	-
22.	Rajasthan	496.67	165.55	662.22	248.335	248.335	-
23.	Sikkim	22.57	2.51	25.08	11.285	11.285	74.34 (0.8668+73.48)
24.	Tamil Nadu	242.71	80.9	323.61	121.355	-	-
25.	Tripura	19.16	2.13	21.29	9.58	-	-
26.	Uttar Pradesh	318.67	106.22	424.89	159.335	159.335	-
27.	Uttarakhand	116.75	12.97	129.72	169.565 @	36.03	-
28.	West Bengal	252.05	84.02	336.07	126.025	126.025	-
TOTAL		5157.29	1542.93	6700.22	3145.63	2062.67	2810.29

* SDRF share released, in advance, during 2012-13 for 2013-14.

@ Includes arrears of central share for the previous year i.e. 2011-12.

\$ Released 'on account' basis.

Note:- Balance and 1st installment of Centre's share of SDRF for the years 2011-12 and 2012-13 has not been released for non-submission of requisite confirmations and supporting documents by the State Government as mentioned in para 11 of the guidelines [viz; submission of utilization certificate, Annual report etc.].

Written Answers to

[11 December, 2013]

Starred Questions

*Statement-III**Allocation and Release of Funds from SDRF/NDRF during 2013-2014*

As on 5.12.2013

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from
		Central Share	State Share	Total	1st installment	2nd Installment	NDRF
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	441.78	147.26	589.04	220.89	300.00 (220.89+79.11*)	763.53 (63.53+700)
2.	Arunachal Pradesh	38.29	4.25	42.54	19.145	-	109.75
3.	Assam	274.82	30.53	305.35	-	-	-
4.	Bihar	290.41	96.80	387.21	145.205	-	-
5.	Chhattisgarh	131.38	43.79	175.17	62.56 @	-	-
6.	Goa	2.57	0.86	3.43	2.45 @	-	-
7.	Gujarat	435.95	145.32	581.27	217.975	-	-
8.	Haryana	167.48	55.83	223.31	75.95 @	-	-

9.	Himachal Pradesh	136.24	15.14	151.38	68.12	68.12	-
10.	Jammu and Kashmir	179.68	19.96	199.64	334.09 @	-	-
11.	Jharkhand	225.26	75.08	300.34	-	-	-
12.	Karnataka	139.75	46.58	186.33	69.875	-	-
13.	Kerala	113.81	37.93	151.74	64.605 @	56.905	61.74
14.	Madhya Pradesh	341.00	113.66	454.66	170.50	-	-
15.	Maharashtra	384.35	128.11	512.46	375.20 @	-	775.92
16.	Manipur	7.52	0.84	8.36	3.76	-	-
17.	Meghalaya	15.26	1.70	16.96	7.27 @	-	-
18.	Mizoram	8.91	0.99	9.90	8.69 @	-	-
19.	Nagaland	5.18	0.57	5.75	-	-	36.60
20.	Odisha	339.98	113.33	453.31	169.99	250.00 (169.99+80.01*)	750.00
21.	Punjab	193.55	64.51	258.06	96.775	-	-
22.	Rajasthan	521.50	173.83	695.33	260.75	-	-

Written Answers to

[11 December, 2013]

Starred Questions

1	2	3	4	5	6	7	8
23.	Sikkim	23.70	2.63	26.33	11.85	-	1.018
24.	Tamil Nadu	254.84	84.95	339.79	121.35 @	-	453.87
25.	Tripura	20.12	2.23	22.35	19.64 @	-	-
26.	Uttar Pradesh	334.60	111.53	446.13	167.30	-	
27.	Uttarakhand	122.59	13.63	136.22	83.64 (22.345+61.295)	61.36 (61.295+0.065*)	250.00
28.	West Bengal	264.65	88.22	352.87	132.325	-	-
TOTAL		5415.17	1620.06	7035.23	2909.91	736.39	3202.43

* SDRF share released, in advance, during 2013-14 for 2014-15.

@ Includes arrears of central share for the previous *i.e.* year 2011-12, 2012-13.

Note:- Balance installment of Centre's share of SDRF for the years 2012-13 and 2013-14 has not been released for non-submission of requisite confirmations and supporting documents by the State Government as mentioned in para 11 of the guidelines [viz; submission of utilization certificate, Annual report etc.]

34 Written Answers to [RAJYA SABHA]

Starred Questions

Statement-IV

Statement for Release of Funds for Procurement of Capital Items (Grant-in-Aid) under the Scheme for Strengthening of Fire and Emergency Services

						(Rs. in crore)	
Sl. No.	States	Allocation/Release of Funds				Total	Total Utilization
		2009-2010	2010-2011	2011-2012	2012-2013		
1	2	3	4	5	6	7	8
1	Andhra Pradesh	0.93	2.17	5.27	0.00	8.37	8.37
2	Arunachal Pradesh	0.53	1.19	2.00	0.00	3.72	3.68
3	Assam	0.16	0.65	3.56	0.00	4.37	4.37
4	Bihar	0.23	0.80	6.00	0.00	7.03	1.10
5	Chhattisgarh	0.72	1.63	0.00	7.44	9.79	2.35
6	Goa	0.07	0.19	0.12	0.00	0.38	0.35
7	Gujarat	1.02	2.27	0.00	9.21	12.50	10.79
8	Haryana	0.17	0.48	2.96	0.00	3.61	0.65
9	Himachal Pradesh	0.69	1.47	1.87	0.00	4.03	4.02
10	Jammu and Kashmir	0.13	0.43	2.10	0.00	2.66	2.66
11	Jharkhand	0.13	0.44	1.74	1.12	3.43	0.56
12	Karnataka	0.16	0.65	4.32	0.00	5.13	5.13
13	Kerala	0.13	0.43	2.10	0.00	2.66	0.56

Written Answers to

[11 December, 2013]

Starred Questions

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1	2	3	4	5	6	7	8
14	Madhya Pradesh	1.01	2.50	0.00	18.66	22.17	19.92
15	Maharashtra	0.33	1.07	0.00	5.25	6.65	1.40
16	Manipur	0.78	1.59	2.34	0.00	4.71	2.37
17	Meghalaya	0.66	1.41	2.76	0.00	4.83	0.66
18	Mizoram	0.66	1.43	1.18	0.00	3.27	3.27
19	Nagaland	0.75	1.59	3.18	0.00	5.52	5.52
20	Orissa	0.91	2.20	6.59	0.00	9.70	3.11
21	Punjab	0.12	0.45	2.65	0.00	3.22	0.58
22	Rajasthan	1.01	2.38	13.69	0.00	17.08	10.39
23	Sikkim	0.32	0.69	0.50	0.00	1.51	1.01
24	Tamil Nadu	1.03	2.38	7.04	0.00	10.45	3.41
25	Tripura	0.07	0.19	0.00	0.32	0.58	0.08
26	Uttar Pradesh	0.33	1.41	11.56	0.00	13.30	1.40
27	Uttarakhand	0.13	0.37	1.97	0.00	2.47	2.47
28	West Bengal	0.20	0.56	2.66	0.00	3.42	0.20
GRAND TOTAL		13.38	33.02	88.16	42.00	176.56	100.40

* Utilisation of fund released during entire Xlth five year plan period.

Note: In 2013-14, there has been no release of fund.

Statement-V

State-wise allocation/release and utilisation of funds under the Scheme for Revamping of Civil Defence Set Up in the country

								(Rs. in lakh)
Sl. No.	State	Total Fund Allocated	Allocated/ Released during 2009-10	Allocated/ Released during 2010-11	Allocated/ Released in 2011-12	Allocated/ Released in 2012-13	Total Amount Allocated/ Released	Amount Utilised
1	2	3	4	5	6	7	8	9
1	Andaman and Nicobar	113.50	0.00	1.00	2.00	106.00	109.00	0.00
2	Andhra Pradesh	238.20	13.80	13.00	132.00	70.40	229.20	143.98
3	Arunachal Pradesh	195.50	0.00	0.00	3.00	192.00	195.00	0.00
4	Assam	556.20	48.80	104.45	380.40	0.00	533.65	199.68
5	Bihar	410.50	23.20	109.10	277.70	22.00	555.65	164.48
6	Chandigarh	202.50	2.80	1.00	0.00	0.00	3.80	0.00
7	Chhattisgarh	206.50	2.00	105.00	94.00	0.00	201.00	165.97
8	Delhi	270.20	35.25	31.20	68.44	0.00	134.89	83.37
9	Goa	108.00	10.60	10.20	69.20	11.00	101.00	4.00

1	2	3	4	5	6	7	8	9	38
10	Gujarat	742.20	158.17	70.85	412.80	55.63	697.45	121.17	Written Answers to [RAJYA SABHA]
11	Haryana	390.20	57.55	36.80	159.65	0.00	254.00	0.00	
12	Himachal Pradesh	163.20	70.86	10.60	76.54	0.00	158.00	70.84	
13	Jammu and Kashmir	792.20	86.20	98.40	485.80	91.00	761.40	400.71	
14	Jharkhand	308.00	13.00	4.60	89.40	190.95	297.95	10.00	
15	Karnataka	154.20	98.17	16.40	37.63	0.00	152.20	152.20	
16	Kerala	195.50	0.00	60.00	135.00	0.00	195.00	195.00	
17	Madhya Pradesh	143.20	100.41	15.40	19.59	0.00	135.40	71.33	
18	Maharashtra	423.20	123.73	31.45	212.82	44.00	412.00	166.18	
19	Manipur	7.00	0.60	1.00	5.40	0.00	7.00	7.00	
20	Meghalaya	126.20	97.17	5.40	17.03	0.00	119.60	119.43	Starred Questions
21	Mizoram	0.00	0.00	0.00	1.20	0.00	1.20	0.00	
22	Nagaland	8.00	0.00	0.00	1.40	0.00	-1.40	1.40	
23	NCDC, Nagpur	7.20	7.20	0.00	0.00	0.00	7.20	4.58	
24	Odisha	467.00	28.76	65.20	249.84	108.00	451.80	176.50	
25	Puducherry	0.00	0.00	0.00	1.40	0.00	1.40	0.00	
26	Punjab	728.20	126.37	88.00	410.23	103.00	727.60	384.00	

27	Rajasthan	325.20	99.39	21.00	110.21	57.00	287.60	164.48	
28	Sikkim	200.20	0.60	0.00	2.40	192.00	195.00	3.00	
29	Tamil Nadu	196.50	0.00	0.00	4.00	192.00	196.00	0.00	
30	Tripura	114.20	0.60	11.40	39.50	57.50	109.00	0.00	
31	Uttar Pradesh	1054.00	195.37	152.85	449.18	176.00	973.40	245.49	
32	Uttarakhand	205.50	2.80	4.80	1.40	192.00	201.00	2.80	
33	West Bengal	730.20	76.60	98.00	377.84	110.00	664.44	514.84	
TOTAL		9782.40	1480.00	9	1167.10	4327.00	1970.48	8944.58	3572.43

Statement-VI

Allocation and Release of 13th Finance Commission Grant for Capacity Building for Disaster Response

(Rs. in crore)

Sl. No.	State	2010-11		2011-12		2012-13		2013-14	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	6.00	6.00	6.00		6.00	6.00	6.00	
2	Arunachal Pradesh	1.00	1.00	1.00	1.00	1.00		1.00	1.00
3	Assam	5.00	5.00	5.00	5.00	5.00		5.00	5.00

Written Answers to

[11 December, 2013]

Starred Questions

1	2	3	4	5	6	7	8	9	10	40
4	Bihar	5.00	5.00	5.00	5.00	5.00		5.00		<i>Written Answers to</i> [RAJYA SABHA] <i>Starred Questions</i>
5	Chhattisgarh	4.00	4.00	4.00		4.00	4.00	4.00		
6	Goa	1.00	1.00	1.00	1.00	1.00		1.00		
7	Gujarat	6.00	6.00	6.00	6.00	6.00	6.00	6.00		
8	Haryana	5.00	5.00	5.00	5.00	5.00		5.00		
9	Himachal Pradesh	4.00	4.00	4.00	4.00	4.00	4.00	4.00		
10	Jammu and Kashmir	4.00	4.00	4.00		4.00	4.00	4.00		
11	Jharkhand	5.00	5.00	5.00		5.00		5.00		
12	Karnataka	4.00	4.00	4.00	4.00	4.00	4.00	4.00		
13	Kerala	4.00	4.00	4.00	4.00	4.00		4.00		
14	Madhya Pradesh	5.00	5.00	5.00	5.00	5.00		5.00		
15	Maharashtra	5.00	5.00	5.00	5.00	5.00		5.00		
16	Manipur	1.00	1.00	1.00	1.00	1.00	1.00	1.00		
17	Meghalaya	1.00	1.00	1.00		1.00	1.00	1.00		
18	Mizoram	1.00	1.00	1.00	1.00	1.00	1.00	1.00		

19	Nagaland	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
20	Orissa	5.00	5.00	5.00		5.00		5.00	
21	Punjab	5.00	5.00	5.00		5.00	5.00	5.00	
22	Rajasthan	6.00	6.00	6.00	6.00	6.00	6.00	6.00	
23	Sikkim	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
24	Tamilnadu	5.00	5.00	5.00		5.00		5.00	
25	Tripura	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
26	Uttar Pradesh	5.00	5.00	5.00		5.00	5.00	5.00	
27	Uttarakhand	4.00	4.00	4.00	4.00	4.00	4.00	4.00	
28	West Bengal	5.00	5.00	5.00	5.00	5.00		5.00	
TOTAL		105.00	105.00	105.00	65.00	105.00	54.00	105.00	6.00

Written Answers to

[11 December, 2013]

Starred Questions